

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.2.2020

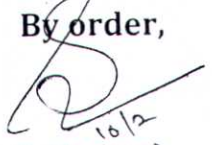
ORDER NO. 23 of 2020

Hon'ble President is pleased to modify the roster order no. 268 of 2019 and 6 of 2020 for **CESTAT, New Delhi for 10.2.2020** as follows:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President	On 10.2.2020	Chamber work
Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. C. J. Mathew, Hon'ble Member (Technical)	On 10.2.2020	Customs, Excise and Service Tax Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,

(U. S. Verma)
Asst. Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Asst. Registrar